

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. I.A. 2129/2023 (54)

I.A. 1283/2020 (42)

In

C.P.(IB)-1118/(MB)/2019)

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Bank of India

V/s.

Suwarnasparsh Gems And Jewellery Ltd..

Appearance

For Applicant: Adv B Gopalakrishnan a/w Ishvi Jain

For Respondent. : None Appeared.

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of the learned counsel for the applicant matter is
adjourned to **22.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)